

RESERVED POSTS OF S.C./S.T. PERSONS IN THE MINISTRY OF TOURISM AND CIVIL AVIATION

35. SHRI N. H. KUMBHARE: SHRI IBRAHIM KALANIYA: SHRI Y. M. MAKWANA:

Will the MINISTER OF TOURISM and CIVIL AVIATION be pleased to state:

(a) what was the total number of posts, class-wise, grade-wise and category-wise filled during the year 1972 in his Ministry and also in offices under the control of his Ministry and how many of them were filled from among persons belonging to Scheduled Castes and Scheduled Tribes;

(b) what was the total number of vacancies that were declared reserved for Scheduled Castes and Scheduled Tribes in each class, grade and category, on the basis of prescribed percentage and carry forward rule in that year;

(c) what was the number of vacancies in each class, grade and category reserved for Scheduled Castes and Scheduled Tribes that were not filled in the said year;

(d) whether the Liaison Officer has submitted any report of his annual inspection; and

(e) if the reply to part (d) above be in the affirmative, the details thereof and the action taken thereon?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) to (e) The information is being collected and will be laid on the Table of the House.

RESERVED POSTS OR S.C./S.T. PERSONS

56. SHRI N. H. KUMBHARE:
SHRI IBRAHIM KALANIYA:
SHRI Y. M. MAKWANA:

Will the Minister of COMMERCE be pleased to state:

(a) what was the total number of posts, class-wise, grade-wise and category-wise filled during the year 1972 in his Ministry and also in offices under the control of his Ministry and how many of them were filled from among persons belonging to Scheduled Castes and Scheduled Tribes;

(b) what was the total number of vacancies that were declared reserved for Scheduled Castes and Scheduled Tribes in each class, grade and category, on the basis of prescribed percentage and carry forward rule in that year;

(c) what was the number of vacancies in each class, grade and category reserved for Scheduled Castes and Scheduled Tribes that were not filled in the said year;

(d) whether the Liaison Officer has submitted any report of his annual inspection; and

(e) if the reply to part (d) above be in the affirmative, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (e) Information is being collected and will be laid on the Table of the House.

CLOTH FOR COMMON MAN

जन सामान्य के लिए कपडा

37. श्री पंढरीनाथ सीतारामजी पाटिल: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) सामान्य आदमी के लिए कपडा उपलब्ध कराने के संबन्ध में लाल समिति द्वारा सरकार को कौन कौन सीफारिशों की गई है; और

(ख) उन पर सरकार द्वारा क्या कार्यवाही की गई है?

>7. SHRI V. S. PATIL: Will the Minister of COMMERCE be pleased to state:

(a) the recommendations made to Government by Lal Committee in regard to making cloth available to the common man; and

(b) the action taken by Government thereon?]

[] English Translation